

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	INDIAN BANK VS SHREYA BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Nimisha Agarwal, Adv.] For the Resolution Professional
Mr. Sanjay Poddar, CA]

ORDER

1. Learned Counsel for the Resolution Professional present.
2. List this matter on **9th September, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**